

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 1350 & 1347 OF 2019 IN
DFR NO. 2213 of 2019

Dated : 25th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Madhya Bharat Power corporation Limited Appellant(s)
Versus	
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra
Mr. Samyak Mishra
Ms. Shikha Ohri

Counsel for the Respondent (s) : ----

ORDER

Appearance and objections on delay application, if any, and reply to the main appeal shall be filed by the Respondents within four weeks time i.e. on or before 23.10.2019, after duly serving copy to the other side.

List the matter on **06.11.2019**.

(S.D. Dubey)
Technical Member

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(Justice Manjula Chellur)
Chairperson